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Title: Introduction of Cinema Artists Welfare Bill, 2006.

SHRIMATI JAYAPRADA (RAMPUR): Sir, I beg to move for leave to introduce a Bill to provide for measures for the welfare of cinema artists and for matters connected therewith or incidental thereto.

MR. CHAIRMAN: The question is:

"That leave be granted to introduce a Bill to provide for measures for the welfare of cinema artists and for matters connected therewith or incidental thereto."

The motion was adopted.

SHRIMATI JAYAPRADA : Sir, I introduce** the Bill.

* Published in the Gazette of India, Extraordinary, Part-II, Section-2 dated 8.12.2006

** Introduced with the recommendation of the President

15.48½ hrs